

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 2

(MP) IA 166 of 2020 in TP 246 of 2019 [CP(IB) 515 of 2018]

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2021

Name of the Company: Dena Bank
V/s
Dhanlaxmi Solvex Pvt Ltd

Section: 66 & 67/7 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Lawyer Mr. Yuvraj Thakore appeared for the Applicant.

Learned Lawyer Mr. Akshat Agrawal appeared for the Respondent.

Learned Lawyer for the Applicant submitted that he has received copy of the reply only yesterday, hence, he need some time to deal with the same.

The prayer is allowed.

List the matter on 01.04.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 26th day of February, 2021